

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

STARRED QUESTION NO:124

ANSWERED ON:14.08.2013

UID SCHEME

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Will the Minister of PLANNING be pleased to state:

- (a) The total number of Aadhaar numbers generated vis-à-vis enrolments till date, State/UT-wise;
- (b) Whether there is an overlap between Unique Identification (UID) and National Population Register (NPR) and if so, the steps taken to resolve this confusion;
- (c) Whether certain improvements/modifications have been effected in the process, guidelines and technology of UID scheme; and
- (d) If so, the details thereof?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a)to(d): A statement is laid on the Table of the House.

STATEMENT REFERED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.124 REGARDING UID SCHEME

(a) As on 31st July, 2013, a total of 39,36,23,859 Aadhaar numbers were generated vis-a- vis 50,81,40,513 enrolment packets uploaded by the UIDAI and the RGI in the Central ID Repository (CIDR). The State/UT-wise details of Aadhaar number generated are given at Annexure-I. The UIDAI does not maintain State-wise break-up of enrolment packets uploaded in the CIDR.

(b) The purposes of UIDAI and NPR are different. The following steps have been taken with a view to eliminating overlap:

- (i) Enrolment by UIDAI has been limited to 60 crore residents in the States/UTs listed in Annexure-II, for the time being.
- (ii) When a person while enrolling for NPR indicates he/she is already enrolled for Aadhaar by UIDAI, the biometric data is not to be captured by NPR. Instead the Aadhaar number/enrolment number is recorded by NPR and the biometric data can be sourced from the UIDAI.
- (iii) Aadhaar numbers are generated for all residents who enroll with NPR thus obviating the need for such residents to re-enroll with the UIDAI.
- (iv) An Inter-ministerial Coordination Committee has been constituted to ensure smooth implementation of enrolment by NPR and UIDAI.

(c)&(d) It is an endeavour of UIDAI that improvement in processes and upgradation of technology are undertaken on an on-going basis. Some of the changes effected in recent past include the following:

- (i) Biometric authentication of operators for each enrolment, and of Supervisors in case of biometric exceptions.
- (ii) End-of-the-day review of demographic data by Supervisors.
- (iii) Mandatory periodic synchronization of enrolment machine with CIDR.
- (iv) Mandatory upload of data packets within 20 days from date of enrolment.
- (v) Imposition of penalty for poor data quality, non-compliance of processes and guidelines, and delayed uploads.
- (vi) Phased introduction of 'Java' based client version across enrolment stations.